

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Velohar Infra Pvt Ltd**

PETITION NUMBER : **CP(IB)/114(CHE)/2018**

APPLICATION NUMBER : **a) IA/IBC/855/2024
b) IA/IBC/854/2024**

ORDER

1. a. IA/IBC/855/2024 IN CP(IB)/114(CHE)2018

Ld. Counsel Mr. P. Gowthaman for the Applicant.

Applicant is directed to serve copy of the Application on the Respondent and file AOS. Reply be filed within two weeks. Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **07.06.2024**.

1.b. IA/IBC/854/2024 IN CP(IB)/114(CHE)2018

Ld. Counsel Mr. P. Gowthaman for the Applicant.

This is an Application seeking relief to condone the delay of 45 days in filing an appeal. It is submitted that in earlier order dated 06.02.2024, IA(IB)/237(CHE) of 2021 in MA/524/2019 in CP/114/2018 was dismissed with liberty to file a fresh application including condonation of delay.

The delay is condoned and **IA/IBC/854/2024 is disposed off**.

-Sd-

VENKATARAMAN SUBRAMANIAM
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk